

the copies of the Railway Minister's speech should be distributed among the Railway officers and staff for their information and guidance. This *inter alia* avoided various types of misgivings in the minds of staff about the language policy of Union of India. With a view to make out adequate number of copies of Minister's speech in Hindi and English for distribution to all Railwaymen throughout the country, printing was the most appropriate means. This was printed at the Northern Railway Press, Shakurbasti and sent to Railway Administrations for distribution among the staff and officers for their information and guidance.

The Government has framed certain policy and rules for the use and propagation of Hindi. The expenditure on this account is in the public interest. Utilisation of the Railway Press for printing the Minister's speech which contains policy matters, does not constitute misuse of the Press.

Shortage of Diesel in Muzaffarnagar

4183. SHRI SAEED MURTAZA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether he is aware that tractors, pumping sets, trucks and buses are not operating on account of acute shortage of petrol and diesel in muzaffarnagar, Meerut and other surrounding districts; and

(b) if so, the efforts being made by Government in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) There have been problems of availability of petrol and diesel at the retail outlets in Muzaffarnagar/Meerut and other surrounding districts during the period November—December 78, due to inadequate availability of the products at the depot locations.

Main reasons for the shortfall are as follows:-

(i) Low opening (High Speed Diesel inventory at the beginning of November at Meerut and other North West depots;

(ii) Lower crude intake at Baruni Refinery resulting in lower availability of products at Panki (Kanpur); and

(iii) Rail movement constraints.

(b) Necessary steps have been taken to ensure adequate despatch of products by rail as well as road for these locations for meeting the demand.

11.58 hrs.

PAPERS LAID ON THE TABLE

REVIEWS AND ANNUAL REPORTS OF COCHIN REFINERIES LTD., HINDUSTAN ORGANIC CHEMICALS LTD., RASAYANI (MAHARASHTRA), BHARAT PETROLEUM CORPORATION LTD., BOMBAY ETC. ETC. FOR 1977-78

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Cochin Refineries Limited, for the year 1977-78.

(ii) Annual Report of the Cochin Refineries Limited for the the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See. No. LT-3078/78].

(b) (i) Review by the Government on the working of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra), for the year 1977-78.

(ii) Annual Report of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra) for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3080/78].

(c) (i) Review by the Government on the working of the Bharat Petroleum Corporation Limited, Bombay, for the year 1977-78.

(ii) Annual Report of the Bharat Petroleum Corporation Limited, Bombay, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3081/78].

(d) (i) Review by the Government on the working of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1977-78.

(ii) Annual Report of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3082/78].

(e) (i) Review by the Government on the working of the Engineers India Limited, New Delhi for the year 1977-78.

(ii) Annual Report of the Engineers India Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3083/78].

(f) (i) Review by the Government on the working of the Hindustan Insecticides Limited, New Delhi, for the year 1977-78.

(ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3084/78].

(g) (i) Review by the Government on the working of the Indian Oil Corporation Limited, Bombay, for the year 1977-78.

(ii) Annual Report of the Indian Oil Corporation Limited, Bombay, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3085/78].

(h) (i) Review by the Government on the working of the Lubrizol India Limited, Bombay, for the year 1977-78.

(ii) Annual Report of the Lubrizol India Limited, Bombay, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3086/78].

(2) (i) A copy of the Annual Report together with the Audited Accounts (Hindi and English versions) of the Oil Industry Development Board, New Delhi, for the year 1977-78 under sub-section (4) of section 20 of the Oil Industry (Development) Act, 1974.

(ii) A copy of the Review (Hindi and English versions) by the Government on the above Report.

[Placed in Library. See No. LT-3087/78].